

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.04.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 20.04.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 367 of 2024 & I.A. No. 5488 of 2025 Part Heard	Philips India Ltd. Vs. Sudhir Haribhai Patel & Anr.	20.04.2026	25.05.2026 & 26.05.2026
2.	Competition App. (AT) No. 01 of 2024 & I.A. No. 11 of 2024 Part Heard	Dr Supratik Sanatani & Anr. Vs Competition Commission of India & Ors.	20.04.2026	15.05.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar